

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(SEVENTIETH REPORT)

(Presented on 24-4-1989)

The Business Advisory Committee held a sitting on Monday, the 24th April, 1989.

2. The Committee recommend allocation of 2 hours to the Terrorists and Disruptive Activities (Prevention) Amendment Bill, 1989.

3. The Committee also recommend that discussion under Rule 193 on the statement made by Shri P. Chidambaram on 19.4.1989 regarding liberalisation of orders with a view to improving the representation of Scheduled Castes and Scheduled Tribes communities in the Central Posts/Services may be held after the passing of the Finance Bill, 1989.

NEW DELHI;

April 24, 1989

Vaisakha 4, 1911 (Saka)

BAL RAM JAKHAR,
Chairman,

Business Advisory Committee.